from the Press, cultural, art and other public organisations protesting against the declassification of Kozhikode

A. I. R. Broadcasting Station to an ordinary relaying station of A. I. R. Trivandrum?

(*b*) If so, what action do Government propose to take in the matter ?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR.

B. V. KESKAR) : (a) Yes. Some re presentations were received protesting against the relay of Trivandrum programmes by Kozhikode.

(b) Kozhikode and Trivandrum Sta tions of All India Radio have as a measure of economy a common integrated programme which also incidentally avoids overlapping and provides better utilisation of their available talents. It is, therefore, not proposed to effect delinking of these stations.

COMMUTATION OF DEATH SENTENCE OF SHRI C. A. BALAN

29. SHRI E. K. IMBICHIBAVA : (*a*) Will the Minister for HOME AFFAIRS AND STATES be pleased to state whether Government have received any petitions and prayers for the commutation of death sentence on Shri C. A. Balan, a Trade Union worke r of Coimbatore ?

(b) If so, what does Government intend to do in the matter, and when will a final decision be taken ?

THE MINISTER FOR HOME AFFAIRS AND STATES (SHRI K. N. KATJU) : (a) and (fc). A number of representations have been received for the commutation of the death sentence but none has been received so far from the condemned prisoner himself. Government understand that he has applied to the Supreme Court for special leave to appeal against the judgment of the Madras High Court and that the Supreme Court's decision is awaited.

ABSORPTION OF DEARNESS ALLOWANCE

30. DIWAN CHAMAN LALL : (a) Will the Minister for COMMUNICATIONS be pleased to state the personnel of the Committee which the Government of India are contemplating to set up for the purpose of absorbing dearness allowance in the basic pay; and

(b) whether it has been decided to associate representative of trade unions with the work of this Committee ?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM): Ca) and (b). The question concerns the Ministry of Finance to whom it has been transferred. The required information will be laid on the Table of the House by the Minister for Finance in due course.

INDUSTRIAL UNDERTAKINGS FOR BUILDING HOUSES

31. SHRI V. G. GOPAL: Will the Minister for LABOUR be pleased to state:

(*a*) the number of industrial undertakings that have taken the advantage extended by the Central Government for loan to be taken from the Centre for building suitable dwelling houses for their employees;

(b) the actual amount so far taken and the number of quarters so far built out of these loans ;

(c) the number of industrial undertakings that have taken 20% of subsidy from the Government; and

(*d*) the amount taken for this purpose and the actual number of quarters built by them so far.

THE MINISTER FOR LABOUR (SHRI V. V. GIRI) : (a) and (b). The Central Government have no information as they grant loans to State Governments and not individual undertakings.

It is the State Governments which give loans to individual undertakings.

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(c) and (d). The proposed subsidised housing scheme has been circulated for opinion, but has not yet been finalised. No loan has been sanctioned under it.

RAILWAY EMPLOYEES REMOVED FROM SERVICE AND UNDER SUSPENSION

32. SHRI S. GURUSWAMI : Will the]Minister for RAILWAYS AND TRANSPORT be pleased to state the number of Railway employees on each Railway so far removed from service and still under suspension under the Security Service Rules ?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : The number of employees removed from service under the Railway Service (Safeguarding of National Security) Rules are as follows :

1	TotaL :	 173
	R. C. A. O	A
	Southern	75
-	B. B. & C. I	2
106	E-P.	5
•	0. T. 280-01	6
ъ с .	B. No. 27 914	52
	алана страна В. ВЛ	29

(2) The number of employees who are still under suspension or on compulsory leave are as follows :

Central		••	15
Eastern	••		4 2
Southern	••	•	11
Northetrn	••		I
. 1	fotal :		69
-		`	

Information regarding certain sections of the Northern and North Eastern Railways are still awaited and will be laid on the Table of the House when received

то REGROUPING

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33. SHRI S. GURUSWAMI : Will

the Minister for RAILWAYS AND TRANSPORT be pleased to state the number of staff in various classes who have become surplus and those who have been transferred on each of the Railways as a result of Railway regrouping throughout India?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : The information' is being collected and will be placed on the Table of the House in due course.

ALLOTMENT OF COAL TO U. P.

34. BABU GOPINATH SINGH Will the Minister for PRODUCTION be pleased to s tate :

(a) how much domestic coal was sanctioned as quota for Kanpur for the quarters ending 31st December 1951, and 31st March 1952;

(b) what quantity of this quota was actually supplied to Kanpur;

(c) the reasons for not supplying the full quota;

(d) the measures taken to ensure adequate supply of alternative fuel to the affected citizens; and

(e) the steps that the Government propose to take to prevent the repetition of the conditions that prevailed in Kanpur during the last cold weather ?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) and (b). The figures are :

	Quota (Wagons)	Supplies (Wagons)
Quarter ending 31-12-1951	230	178
Quarter ending 31-3-1952	216	20

(c) Inadequate transport facilities.

(d) This is a matter which falls within the responsibility of the State Government.

to Ouestions